

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION NO. 60/2019

IN THE MATTER OF :

GANESH DADARAO ANASANE

..... APPLICANT

VERSUS

AMRAVATI MUNICIPAL CORPORATION & ORS. RESPONDENTS

COMPILATION -7

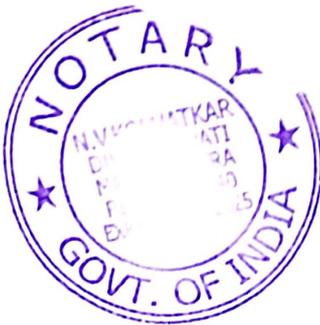
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Date- 14/12/2020

Applicant



Ganesh Dadarao Anasane



Notary

N.V. KOLHATKAR
NOTARY & ADVOCATE
Maharashtra State, India
REGD. No. 2940
14/12/2020

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AFFIDAVIT

ACTUAL FACTS RELATED TO ORIGINAL APPLICATION NO. 60/2019

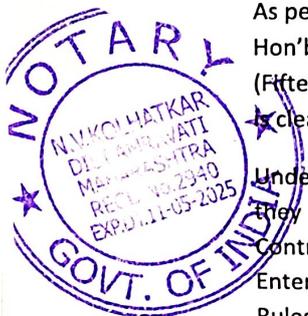
I, Ganesh Dadarao Anasane S/O Dadarao Baliramji Anasane , R/O Durga Niwas Dahisath Chowk Near Vithal Mandir, Bhaji bazar Road Amravati 444601 , do hereby solemnly affirm and declare as under:

1. That I am applicant in the above-mentioned Original Application
2. I say that below facts are related to original application No. 60/2019 are true to my knowledge and I have not suppressed any material facts.
3. Amravati Municipal Corporation Contractor appointed for Bio-mining is directly shifting Municipal Solid waste from Sukali MSW site and dumping it directly to nearby Agricultural land. Amravati Municipal Corporation is deliberately doing this things as they don't have knowledge about the exact quantum of Legacy waste, and they float tender for the Bio-mining contract with Contract tender value 5.54Cr for Bio-mining, and M/s Sadguru Bagde baba Enterprises grab the contract by quoting 16.13% less rate ie: 4.64 Cr. After starting the Bio-mining work at Sukali MSW site, Contractor Bagde Baba Enterprises came to know that actual legacy waste quantity and quantity for which he quoted 4.64 Cr is having very huge gap.

As per the letter Dated -09/07/2020 from Hon'ble Amravati Municipal Commissioner address to Hon'ble Principal Secretary of Maharashtra State. Subject- Asking for additional Fund of 15 Cr (Fifteen Crores Rs) for Bio-Mining at Municipal solid waste Management site at Sukali. In that it is clearly mentioned that they are not aware of Actual Quantity of Legacy waste.

Under such circumstances as the legacy waste is very large in quantity as compared to what they think during signing the contract, cost for Bio-mining will definitely increase and Contractor is not be ready to bear that additional cost. So the Contractor M/s Bagde Baba Enterprises started to complete their work in illegal way by compromising MSW 2016 Rules. Copy of GPS Photographs of Sukali MSW site. Copy of GPS Photographs of Sukali MSW site, dated 05/12/2020 annexed as ANNEXURE - 17A

4. Present area which is reclaimed by Bio-mining process is upto the road level at Sukali MSW site, actual Municipal waste is 2 to 3 meters below level which the Amravati Municipal Corporation is considering as a ground level. Contractor M/s Ganga Enterprises appointed for Processing Municipal Solid waste at Sukali MSW site started foundation work for processing unit without clearing the legacy waste which is lying below the ground level.



N.V. KOLHATKAR
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As both the Contractor is having common joint venture with P H Jadhav. Both the Contractor (M/s Ganga Enterprises and M/s Bagde Baba Enterprises) is compromising with MSW Rules 2016, by shifting the Municipal Solid waste from Sukali MSW site to other nearby vicinity and by constructing Processing unit without clearing Legacy waste.

This will contaminate nearby water resources and agricultural land causing various water born diseases and Environment pollution. Copy of GPS Photographs of Sukali MSW site, dated 05/12/2020 annexed as ANNEXURE- 18A

5 Aerial Photo and video shooting of the Sukali MSW site dated- 30/10/2020 in the form of Pen drive, to know ground reality and actual status of Legacy waste which I want to submit physically to Hon'ble National Green Tribunal at Faridkot House, New Delhi as per my affidavit dated 31/10/2020 not able to submit due to Covid-19 guidelines issued by Hon'ble National Green Tribunal, Same Pen drive (evidence) I have submitted to Central Pollution Control Board Delhi (UPC-2 , Div Head) along with the complaint letter dated- 02/11/2020. Copy of complaint letter regarding submission of pen drive having the actual status of Sukali MSW site --dated 02/11/2010 submitted to Central Pollution Control Board Delhi (UPC-2 , Div Head) annexed as ANNEXURE- 19A

6) Over all Amravati Municipal Corporation failed to complete MSW work at Sukali MSW site as per the Action Plan Submitted in the Month of January 2020 status of MSW work at Sukali MSW site, every time they tried to Miss lead the Hon'ble National Green Tribunal.

Presently status of Sukali MSW site at Amravati :

A) Amravati Municipal Corporation don't know the Actual Quantum of Legacy Waste.

B) From Last Seven Month (March 2020 to October 2020) total work of Bio-mining is stop.

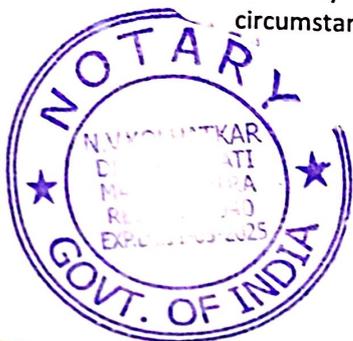
C) Actual Quantity of Municipal solid waste which collected and Dumped at Sukali MSW site from all 5 Zones of Amravati City is higher as compared to the quantity of Legacy waste which is actually process by Bio-mining.

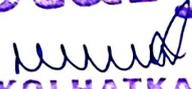
D) Most of the land reclamation at Sukali MSW site is either by shifting the Legacy Waste on the top of Legacy Waste or either by shifting the Legacy Waste directly to the nearby Agricultural Land.

In the present fact and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to pass an order thereby Impose punitive action against all officers from the respondent organization /departments, Amravati Municipal Contractors who deliberately turned blind eye towards Compliance of MSW Rules 2016 and completely failed to protect the Environment and responsible for the Environmental damage and also direct Amravati Municipal Corporation to submit GPS /Drone/Aerial Video Photography of each and every work related MSW under the super vision of 3rd Party, to avoid shifting of Legacy waste to other non-polluted area which may causes damage to other surrounding healthy Environment.

I also prayed that this Hon'ble Tribunal kindly go through my submitted Aerial Photo and video shooting of the Sukali MSW site dated- 30/10/2020 in the form of Pen drive, to know ground reality and actual status of Legacy waste which I already submitted physically to Central Pollution Control Board Delhi (UPC-2 , Div Head) along with the complaint letter dated 02/11/2020 .

Pass any such order, as the Hon'ble Tribunal may deem fit and proper in the fact and circumstances of matter.



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N.V. KOLHATKAR
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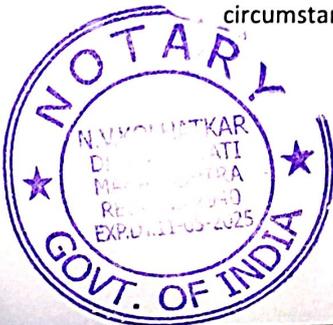
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Notary

N.V. Kolhatkar
N.V. KOLHATKAR
 NOTARY & ADVOCATE
 Maharashtra State, India
 REGD. No. 2940

VERIFICATION

I, Ganesh Dadarao Anasane , (Amravati District President Bhrastachar Nirmulan Samiti Reg No- MAH/339/98/THN) , S/O Dadarao Baliramji Anasane , R/O Durga Niwas Dahisath Chowk Near Vithal Mandir, Bhaji bazar Road Amravati 444601 , Age 46 years , I hereby verify that the contents of the above paragraphs are true to my knowledge and I have not suppressed any material facts.

Date- 14/12/2020

Place- Amt

Before me

APPLICANT

[Handwritten Signature]

Ganesh Dadarao Anasane



Notary

I do swear in the name of god
Solemnly Affirm That
This is my name and signature or
(Marks) and that the contents of
this affidavit are true and correct.

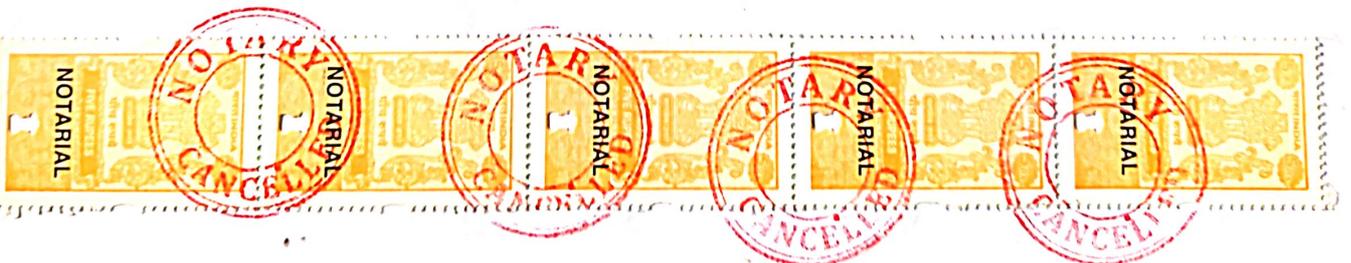
[Handwritten Signature]
Sign of Deponent

[Handwritten Signature]
Sign of Notary



ATTESTED THE SIGNATURE OF THE
EXECUTANT AND NOT RESPONSIBLE
FOR THE CONTENTS

N.R.S. No. 13119 Date 14.12.2020
2020



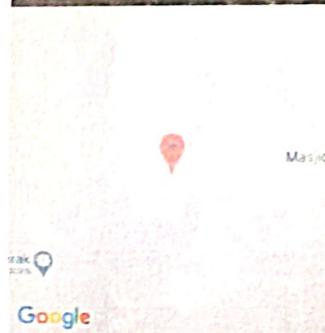


Unnamed Road, Sukali-Amravati, Maharashtra 444602, India

Amravati
Maharashtra
India

21°C
70°F

2020-12-05(Sat) 08:18(am)





Unnamed Road, Sukali, Amravati, Maharashtra 444602, India



Amravati
Maharashtra
India

21°C
70°F

2020-12-05(Sat) 08:18(am)





Unnamed Road, Sukali, Amravati, Maharashtra 444602, India

Amravati
Maharashtra
India



21°C
70°F

2020-12-05(Sat) 08:17(am)



Water near Agriculture Land



Alangaon Kholapur Rd, Sukali, Amravati, Maharashtra 444602, India

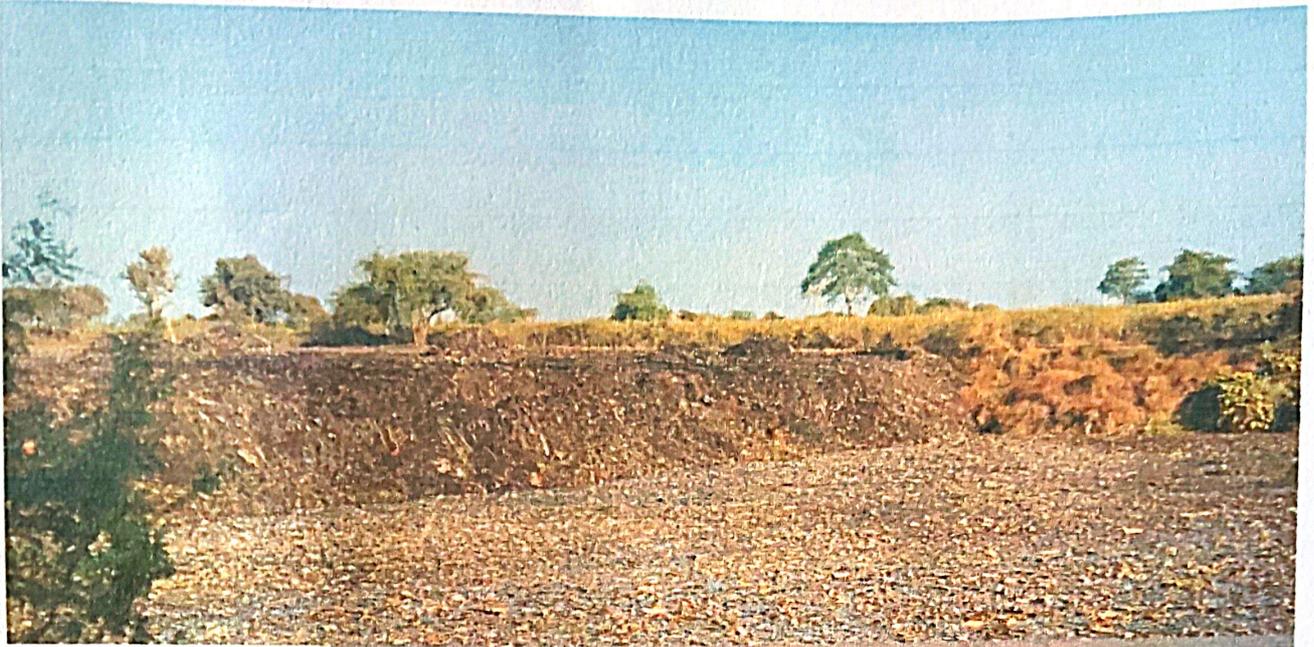
Amravati
Maharashtra
India

21°C
70°F

2020-12-05(Sat) 08:17(am)

Masjid Ziy
Jafar

A screenshot of a Google Maps interface. It shows a location pin on a map, a weather icon of a sun behind a cloud, and the current temperature in Celsius and Fahrenheit. The date and time are also displayed.



Alangaon Kholapur Rd, Sukali, Amravati, Maharashtra 444602, India

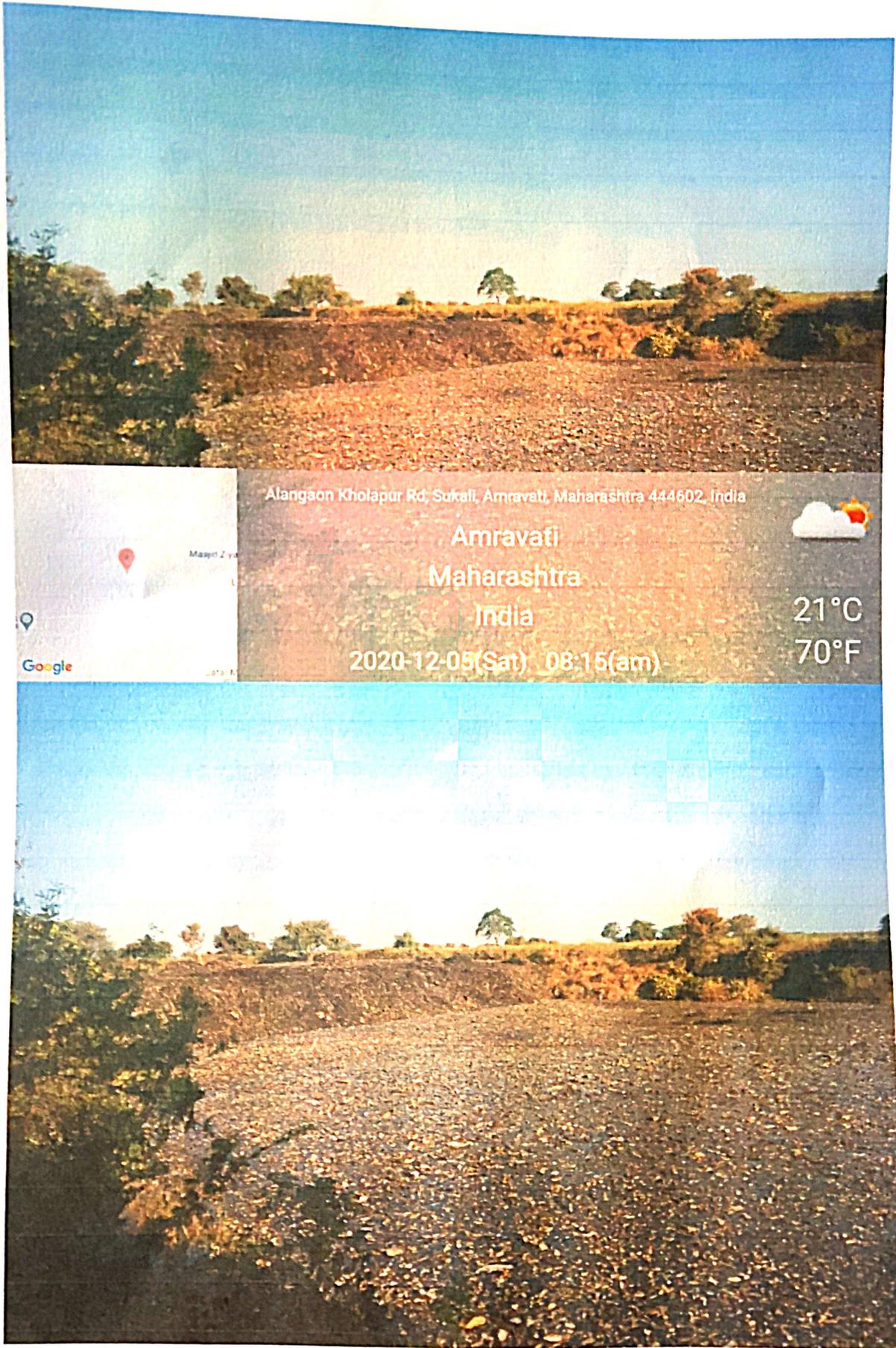
Amravati
Maharashtra
India



21°C
70°F

2020-12-05(Sat) 08:15(am)





Alangaon Kholapur Rd, Sukelli, Amravati, Maharashtra 444602, India

Amravati
Maharashtra
India



21°C
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2020-12-05(Sat) 08:15(am)

Google



Alangaon Kholapur Rd, Sukali, Amravati, Maharashtra 444602, India

Amravati
Maharashtra
India



2020-12-05(Sat) 08:15(am)

21°C
70°F



Contractor directly shifting
legacy waste

Place where direct dumping of municipal waste is going on. (Google Image)



work of processing unit started
without clearing legacy waste
below ground level.



Unnamed Road, Amravati, Maharashtra 444602, India

Amravati

Maharashtra

India

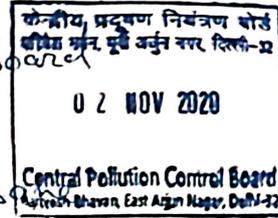
2020-12-05(Sat) 08:38(am)

21°C

70°F



To
 OPC-2, Div. Head
 OPC-2,
 Central Pollution Control Board
 Delhi.



Name - Ganesh Dadaroo Anasane

Subject - OA-60/2019 NGT
 Pune Bench - Ganesh Dadaroo Anasane
 vs Amravati Municipal Corporation
 & Ors.

Respected Sir/Madam, It is my humble request kindly looked into the present ground reality of Sukali MSW site, Amravati and Actual status of Bio-mining & land reclamation process at Sukali MSW site. For this purpose I request you please check latest GPS photographs and video taken by Drone camera dated-30/10/2020,

Present status of Sukali MSW site is only 9450 sq meter area of land reclaimed by Actual actual Bio-mining process. After that land reclamation at Sukali MSW site is going on by shifting legacy

PTO -

- waste on the top of old legacy waste at Sukali MSW site. On the other hand daily collected, Municipal waste from all 5 zones of Amravati is also dumped at Sukali MSW site.

This results in increase in legacy waste quantum.

Now already additional one year passed since from 15th October 2019, nothing changes in legacy waste at Sukali MSW site.

Once again I request you kindly go through the video photography saved in pen drive, which I am going to submit on 2nd November 2020. Please do the needful.

Yours faithfully,

Ganesh Dadas Anasani

8788010288

- ganeshanasani@yahoo.com

02/11/2020

- 1) Attached mail - Copy of Hon'ble NGT order Dated 22nd Sept 2020
- 2) GPS Photographs - 4 Number